

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
**(Office of the Registrar Judicial, Jammu)**

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Notice

No. 98/RJ/19

Dated: 21-5-19

Despite issuance this office notice no. 18/RJ/19 dated 01.02.2019, 36/RJ/19 dated 05.03.2019 and 55/RJ/19 dated 29.03.2019, some of the Allottee Advocates have not yet cleared their rental dues of licence fee of lawyer's chambers. A final opportunity is hereby granted to the concerned allottee advocates for clearing the outstanding dues of licence fee by 11.06.2019. In the event of any Allottee Advocates failing to clear his/her respective dues within the stipulated extended period, the matter shall be placed before Hon'ble Committee of Judges, for further necessary action.

The instant notice shall be treated as final.

*Sonia*  
(Sonia Gupta)  
Registrar Judicial

No. 1205-211/RJ/19

Dated: 21-5-19

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir, for information.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
for kind information of their Lordship.
3. Registrar General, High Court of J&K, Jammu, for information.
4. President, J&K High Court Bar Association, Jammu, for information.
5. Secretary, J&K High Court Bar Association, Jammu for information.
- ✓ 6. I/NIC, High Court of J&K, for information and with the request to upload the same on the High Court Website today itself.
7. Accounts Officer, High Court Wing, Jammu for information.

*Sonia*  
Registrar Judicial